

6

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

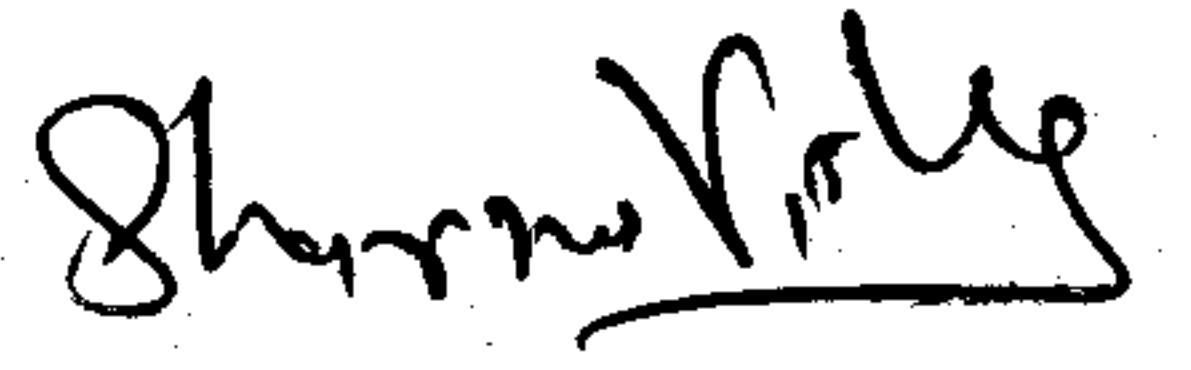
**Co. Appeal No. 72/252/NCLT/AHM/2018**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2018**

Name of the Company: Shashank Jain  
(Neminath Real Estate Pvt Ltd.)  
V/s.  
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VISHWASKUMAR SHARMA	PCS	APPELLANT	
2.				

**ORDER**

Learned PCS Mr. Vishwaskumar Sharma present for the Appellant. None present for the ROC.

The proof of service of notice of date of hearing on ROC is filed.

No representation is received from ROC.

Heard the arguments of learned PCS for the Appellant.

The order is reserved.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 26th day of March, 2018.